

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1889
ANSWERED ON:05.12.2006
COMPENSATION TO VICTIM OF ROAD ACCIDENTS
Thummar Shri Virjibhai;Yadav Shri M. Anjan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any provision to provide compensation to the victims of road accidents in Delhi;
- (b) if so, the total number of persons killed in such accidents during each of the last three years;
- (c) the number of persons who have been provided compensation;
- (d) the total number of such cases lying pending;
- (e) the total number of cases pending for more than two years;
- (f) the reasons therefor; and
- (g) the time by which such cases are likely to be settled?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a) to (g): The information is being collected and will be laid on the table of the House.